

HIGH COURT AT CALCUTTA

LIST OF HOLIDAYS DURING 2016

Extended Christmas Vacation	January 1 st to 2 nd	Pous (1422) 15 th to 16 th	Friday To Saturday
Swami Vivekananda Birthday	January 12 th	Pous (1422) 26 th	Tuesday
Fateha-Yaz-Daham	January 22 nd	Magh (1422) 7 th	Friday
Republic Day	January 26 th	Magh (1422) 11 th	Tuesday
Doljatra	March 23 rd	Falgun (1422) 9 th	Wednesday
Good Friday	March 25 th	Falgun (1422) 11 th	Friday
Chaitra Sankranti	April 13 th	Chaitra (1422) 30 th	Wednesday
Bengali New Year's Day / Birthday of Dr. B. R. Ambedkar	April 14 th	Baisakh (1423) 1 st	Thursday
Summer Vacation	May 23 rd To June 4 th	Jaistha (1423) 9 th To Jaistha (1423) 21 st	Monday To Saturday
Id-ul-Fitre	July 6 th	Aashar (1423) 21 st	Wednesday
Independence Day	August 15 th	Sravan (1423) 30 th	Monday
Janmastami	August 25 th	Bhadra (1423) 8 th	Thursday
Id-uz-Zoha (Bakrid)	September 12 th	Bhadra (1423) 26 th	Monday
Mahalaya	September 30 th	Aswin (1423) 13 th	Friday
Annual Vacation (including Durga Puja, Muharram, Lakshmi Puja, Kali Puja, Pratipada & Bhatridwitiya)	October 7 th To November 1 st	Aswin (1423) 20 th To Kartick (1423) 15 th	Friday To Tuesday
Jagaddhatri Puja	November 9 th	Kartick (1423) 23 rd	Wednesday
Guru Nanak's Birthday and Parswanath's Rathajatra	November 14 th	Kartick (1423) 28 th	Monday
Fateha-Duaz-Daham	December 13 th	Agrahayan (1423) 27 th	Tuesday
Christmas Vacation	December 26 th to 31 st	Pous (1423) 10 th to 15 th	Monday To Saturday

Note I : Executive Holidays on account of Netaji's Birthday (January 23rd) and Easter Saturday (March 26th) fall on fourth Saturdays and Rabindranath's Birthday (May 8th) fall on Sundays. Public Holidays on account of Sree Panchami (Saraswati Puja) (February 13th) fall on second Saturday. Traditional Court Holiday on account of Second Day of Sree Panchami (February 14th) and Public Holiday on account of May Day (May 1st), Gandhiji's Birthday (2nd October) and Christmas Day (25th December) fall on Sundays.

Note II : Public Holiday on account of Durga Puja, Muharram, Lakshmi Puja, Traditional Court Holiday on account of Second day of Lakshmi Puja, Kali Puja and Executive Holiday on account of Pratipada and Bhatridwitiya falls within the Court's Annual Vacation.

Note III : In accordance with the Full Court Resolution dated 6.8.1992 second and fourth Saturdays of the respective Calendar month have been declared as Court Holidays.

Note IV : If any of the Muslim Festivals mentioned above does not fall on the day notified, Muslim officials and employees may be granted holidays on the day on which the festival is actually observed in addition to the holiday on the day notified.

Note V : The Civil Courts Subordinate to High Court shall remain closed for the Annual Vacation from September 30th to November 1st.

Note VI : In accordance with the Full Court resolution dated 01.12.2015 in the event the High Court declares an unscheduled Holiday, The Hon'ble The Chief Justice may exercise discretion to declare any "Non-working Day" as "Working Day" upon 07 (seven) days notice, on consultation with Bar.